(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This is the 22nd Day of JANUARY 2020)

Hon'ble Mr. Rakesh Sagar Jain-JM Hon'ble Mr. Pradeep Kumar - AM

CCP No.82 of 2019 (Arising out of Original Application No. 1349 of 2016)

1. Ranjeet Kumar, Son of Ram Prakash Mahto, R/ Atijraha Post Chhaurahi, Police Station Chhaurahi, Begusarahi, Disrict Bihar.

.... Applicant

By Advocate: Shri Vindeshwar Prasad, brief holder of Shri Anil Kumar Singh

Versus

- 1. M.C. Chauhan, General Manager, North Central Railway, Head Quarter Office, Allahabad.
- 2. Vivek Prakash, Chairman, Recruitment Cell Allahabad, North Central Railway..

... Respondents

By Advocate: Shri R K Srivastava, brief holder of Shri Rajnish Kumar Rai

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<u>ORDER</u>

Delivered by Hon'ble Mr. Rakesh Sagar Jain -Member (J)

Shri Vindeshwar Prasad, brief holder of Shri Anil Kumar Singh, learned counsel for the applicant and Shri R K Srivastava, brief holder of Shri Rajnish Kumar Rai, learned counsel for the respondents are present.

- 2. Brief holder of learned counsel for the respondents submits that letter of appointment has been issued to the applicant and nothing remains in the present Contempt Petition
- 3. Looking to the compliance report as well as the arguments of brief holder of learned counsel for the respondents, we are of the view that the order has been complied with and nothing remains in the Contempt Petition.
- 4. Accordingly, the contempt petition is closed and notices are discharged.

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member (J)